

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

Service Tax Misc. Application No. 86056 of 2019

(on behalf of Appellant)

In

Service Tax Appeal No. 86270 of 2016

Arising out of Order-In-Appeal No. PUN-SVTAX-000-APP-229-15-16 dated 22-01-2016 passed by the Commissioner (Appeals), CGST Pune II)

COMMISSIONER SERVICE TAX-I PUNE

.....Appellant

ICE House, 41/A
Sasson Road
PUNE-411001.

VERSUS

MMF SYSTEMS INDIA PVT LTD

.....Respondent

Row House 1
Surya Residency S. No. 66/7
Off Pancard Club
PUNE-411045.

APPEARANCE:

Shri Onil Shivadikar, Asst. Commissioner, (AR) for the Appellant
None appeared for the Respondent

WITH

Service Tax Misc. Application No. 86054 Of 2019

(on behalf of Appellant)

In

Service Tax Appeal No.87455 of 2017

(Arising out of Order-In-Appeal No. PUN-CT-APPII-000-118-1718 dated 26-07-2017 passed by the Commissioner (Appeals), CGST Pune II)

COMMISSIONER CGST, PUNE II

.....Appellant

GST BHAVAN, 41/A
Sasson Road
PUNE-411001.

VERSUS

HINDUSTAN AEROSPACE & ENGINEERINGRespondent

258/2, Balaji Park
Behind Aundh
PUNE-411007

APPEARANCE:

Shri Onil Shivdikar, Asst. Commissioner (AR) for the Appellant
None appeared for the Respondent

AND

Service Tax Misc. Application No. 86055 Of 2019
(on behalf of Appellant)

In
Service Tax Appeal No. 86654 of 2018

(Arising out of Order-In-Appeal No. PUN-CT-APPII-000-299-17-18 dated 08-01-2018 passed by the Commissioner (Appeals) CGST Pune II)

COMMISSIONER C.T., PUNE II

ICE HOUSE, 41/A
Sasson Road
PUNE-411001.

.....Appellant

VERSUS

MS PANDIT AUTOMOBILES PVT LTD

S No 103 Parwati Shahu College
Sahkarnagar
PUNE – 411037.

.....Respondent

APPEARANCE:

Shri Onil Shivdikar, Asst. Commissioner for the Appellant
None appeared for the Respondent

CORAM: HON'BLE MR. C J MATHEW, MEMBER (TECHNICAL)
HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. A/86817-86819/2019

DATE OF HEARING: 07-10-2019
DATE OF DECISION: 07-10-2019

PER: CORAM

These applications seek withdrawal of appeals filed by Revenue against order-in-appeal no. PUN-SVTAX-000-APP-229-15-16 dated 22nd January 2016 of Commissioner of CGST (Appeals), Pune II, order-in-appeal no. PUN-CT-APPII-000-118-17-18 dated 26th July 2017 of Commissioner of CGST (Appeals), Pune II and order-in-appeal no. PUN-CT-APPII-000-299-17-18 dated 8th January 2018 of Commissioner of CGST (Appeals), Pune II.

2. We have heard Learned Authorised Representative. None appeared for respondent.

3. In view of the grounds contained in the applications, the appeals are dismissed as withdrawn.

(Dictated and pronounced in open court)

(C J MATHEW)
MEMBER (TECHNICAL)

(DR. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)